### HIGH COURT OF JUDICATURE AT HYDERABAD FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

#### ABSTRACT

DISTRICT JUDGES - Transfers and Postings of District Judges - ORDERS - ISSUED.

#### ROC.NO.3121/2015-B.SPL.

NOTIFICATION NO.772-B.SPL.

DATED:02.05.2015. READ:

The High Court is pleased to order the following Transfers and Postings of District Judges:-

The District Judges mentioned in Column Number 2 are transferred and posted to the stations mentioned against their names in Column Number 3. Further, the respective officers are directed to handover charge of their post(s) to the officers mentioned in Column Number 4 and get themselves relieved and proceed to their new stations and take charge of their respective posts from the officers mentioned in Column Number 5.

SL. NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS POST TO	TO TAKE CHARGE OF HIS POST FROM
(1)	(2)	(3)	(4)	(5)
1)	Sri R.Murali, Metropolitan Sessions Judge-cum-II Addl. District, Vijayawada, Krishna District	Prl. District Judge, Kurnool.	Special Judge for SPE and ACB Cases, Vijayawada	Judge, Family
2)	Sri T.Anand, Special Judge for trial of cases under SCs and STs (POA), Act, 1989- cum-V Addl. District Judge, Nellore.	Prl. District Judge, Chittoor.	Judge, Family Court-cum-VI Addl. District Judge, Nellore.	II Addl. District Judge, Madanapalle.
3)	Sri K.V.Vijaya Kumar, I Addl. District Judge, Chittoor.	Prl. District Judge, Prakasam at Ongole.	II Addl. District Judge, Madanapalle.	I Addl. District Judge, Ongole.
4)	Sri N.Ganesh Babu, Metropolitan Sessions Judge-cum-I Addl. District Judge, Visakhapatnam.	Prl. District Judge, Anantapur.	IV Addl. District Judge, Visakhapatnam.	I Addl. District Judge, Anantapur.
5)	Sri M.V.Ramana Naidu, III Addl. Special Judge for CBI Cases,	Prl. District Judge, Medak at Sangareddy.	Prl. Special Judge for CBI Cases,	Special Judge for trial of cases under SCs and STs (POA),

6)	Sri P.Vijender,	Prl. District Judge,	Special Judge for	Judge, Family
	, î	Rangareddy District.	trial of cases under SCs and STs (POA), Act, 1989-cum-Addl. District Judge,	Court, L.B.Nagar, Rangaredy District.
			Mahabubnagar	
7)	Sri B.Ravindra Babu, III Addl. District Judge, Tirupati,	Prl. District Judge, Krishna at Machilipatnam.	X Addl. District Judge, Tirupati.	Special Judge for SPE and ACB Cases,
	Chittoor District.			Vijayawada
8)	Ch.K. Bhupathi, Prl. Special Judge for SPE and ACB Cases- cum-IV Addl. Chief Judge, City Civil Court, Hyderabad.	I Addl. District Judge, Mahabubnagar	I Addl. Special Judge for SPE and ACB Cases-cum-V Addl. Chief Judge, City Civil Court, Hyderabad.	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District Judge, Mahabubnagar
9)	D. Chiranjeevulu, X Addl. Chief Judge, City Civil Court, Hyderabad.	Judge, Family Court- cum-III Addl. District Judge, Warangal.	· · ·	I Addl. District Judge, Warangal.
10)	R. Pundareekakshudu, Judge, Addl. Family Court, City Civil Court, Hyderabad.	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-VII Addl. District Judge, Khammam	Judge, City Civil	Prl. District Judge, Khammam.
11)	Ch. Vijaya Mohan, Judge, Family Court- cum-Addl. Chief Judge, City Civil Court, Secunderabad.	I Addl. District Judge, Medak at Sangareddy.	I Addl. Chief Judge, City Civil Court, Secunderabad.	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-V Addl. District Judge, Sangareddy
12)	G. Lakshmipathy, I Addl. Metropolitan Sessions Judge-cum-XV Addl. Chief Judge, City Civil Court, Hyderabad	Prl. Special Judge for SPE and ACB Cases- cum-IV Addl. Chief Judge, City Civil Court, Hyderabad.		Addl. Special Judge for SPE and ACB Cases-cum-V Addl. Chief Judge, City Civil Court, Hyderabad
13)	Dr. V. Radha Krishna Krupa Sagar, IV Addl. Metropolitan Sessions Judge-cum- XVIII Addl. Chief Judge, City Civil Court, Hyderabad.	I Addl. District Judge, Khammam.	Addl. M.S.J. for trial of Communal Offences-cum- VII Addl. M.S.J., Hyderabad.	Prl. District Judge, Khammam.
14)	M. Laxman,	X Addl. Chief Judge,		XI Addl. Chief
	Special Judge for	1	Judge for trial	Judge, City Civil
	Economic Offences-	Hyderabad.	of Communal	Court,
	cum-VIII Addl. M.S.J.		Offences-cum-	Hyderabad.

<ul> <li>Ib) Sydd Laller of Parka Sampareddy District.</li> <li>Raman, Judge, L.B. Nagar, Rangareddy District.</li> <li>Sri Syed Lateef Ur-Rahman, shall also take charge of the post of VIII Addl. District Judge, Khamman.</li> <li>Sri Syed Lateef Ur-Rahman, shall also take charge of the post of VIII Addl. District Judge, L.B.Nagar, Rangareddy District from Chairman, LRAT-cum-II Addl. District Judge, Khamman.</li> <li>M. Venkata Rama Rao, Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District Judge, Charge and Strict Judge, Khamman.</li> <li>Smt. G. Radha Rani, I Addl. Chief Judge, Cum-Addl. District Judge, Khamman.</li> <li>Stri GPAN, Act, 1989-cum-VI Addl. District Judge, Cart, Griv Givil Court, Secunderabad.</li> <li>Secial Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VI Addl. District Judge, Cart, Griv Givil Court, Secunderabad.</li> <li>Stri GPAN, Act, 1989-cum-VI Addl. District Judge, Cart, Griv Givil Court, Secunderabad.</li> <li>S. Sugjeevan Kumar, I Judge, Family Court- Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VI Addl. District Judge, Nalgonda.</li> <li>S. Sugjeevan Kumar, I Judge, Family Court- Singeraedy District Judge, Nalgonda</li> <li>S. Sugjeevan Kumar, I Sudge, Family Court, I Addl. District Judge, Nalgonda</li> <li>S. Sugjeevan Kumar, I Kadal. District Judge, Nalgonda</li> <li>S. Sugjeevan Kumar, I Kadal. District Judge, Caurt, Nizamabad.</li> <li>R. Kawindra Singh, Judge, Family Court, Nizamabad.</li> <li>M. Kawindra Singh, Judge, Family Court, Nizamabad.</li> <li>Smt. Ch. Santha Kumari, Judge, Family Court, Nizamabad.</li> <li>Smt. Ch. Santha Kumari, Judge, Family Court, Rangareddy District.</li> <li>K. Kavindra Singh, Judge, L.B. Nagar, Hyderabad.</li> <li>Smt. Ch. Santha Kumari, Secial Judge for Trial Judge, L.B. Nagar, Rangareddy District.</li> <li>Sitrict Madl. District Judge, Caurt, Hyderabad.</li> <li>Sitrict Addl. District Judge, Caurt, Hyderabad.</li> <li>Sitrict Sugjeevan Kumar, Kangareddy District.<!--</th--><th></th><th></th><th>XV Addl. District</th><th>Prl. District</th><th>Shall take charge of</th></li></ul>			XV Addl. District	Prl. District	Shall take charge of
Judge, Family Court- cum-VI Addl. District       Rangareddy District.       Khammam.       Inter Pril. District Judge, Kangareddy District.         Sri Syed Lateef Ur-Rahman, shall also take charge of the post of VIII Addl. District Judge, L.B.Nagar, Rangareddy District from Chairman, LRAT-cum-II Addl. DJ., Rangareddy.         16)       M. Venkata Rama Rao, Special Judge for trial of cases under SCs and STs (POA), Act, 1989- cum-VII Addl. District Judge, Khammam.       IX Addl. Chief Judge, City Civil Court, Secunderabad.       Prl. District Judge, Chardin, Special Judge for trial of cases under SCs and Strie (POA), Act, 1989- cum-VII Addl. District Judge, Khammam.       Judge, Family Court- Secunderabad.       Special Judge for File Oistrict Judge, City Civil Court, Secunderabad.       Special Judge for Prl. District Judge, City Civil Court- Secunderabad.       I Addl. Chief Judge, City Civil Court, Act, 1989- cum-Addl. District Judge, Rangareddy       Prl. District Judge, Rangareddy         18)       6. Kanaka Sundar, STs (POA), Act, 1989- cum-Addl. District Judge, Nalgonda       Judge, Family Court- Tribunal-cum-Presiding Officer, Labour Court, Nizamabad       I Addl. District Judge, Rangareddy       Prl. District Judge, Rangareddy         19)       B.S. Jagjeevan Kumar, I Addl. District Judge, Rangareddy       Chairman, Industrial Officer, Labour Court, Nizamabad.       Judge, Family Court, Nizamabad.       Prl. District Judge, Family Court, Nizamabad.         20)       P. Uday Kumar, I Addl. District Judge, Family Court, Nizamabad.       I Addl. District Judge, Family Court, Nizamabad.       Prl. District Judge, Caurt, Nizamabad.	15)	Syed Lateef-Ur-			-
cum-VI Addl. District       Judge, Khamman,       Sign Ed. Control       Internet of the post of VIII Addl. District         Sri Syed Lateef Ur-Rahman, shall also take charge of the post of VIII Addl. District       Judge, L8.Nagar.       XI Addl. Chief Judge,         16)       M. Venkata Rana Rao,       IX Addl. Chief Judge,       Prl.       District         Judge, L8.Nagar.       TX Addl. Chief Judge,       Prl.       District       Judge, City Civil         of cases under SCs and       Strs (POA), Act, 1989-cum-VII Addl. District       Judge, Family Court-       Special Judge for trial of cases under       Judge, City Civil         17)       Smt. 6. Radha Rani,       Judge, Family Court-       Special Judge for trial of cases under       Judge, City Civil         18)       6. Kanaka Sundar,       Judge, Family Court-       Secunderabad.       Judge, Sangareddy         18)       6. Kanaka Sundar,       Judge, Khamman.       Judge, Khamman.       I Addl. District         19)       8. S. Jagjeevan Kumar,       Chairman, Industrial       Judge, Rangareddy       I Addl. District         19       6. Kanaka Sundar,       Judge, Khamman.       Chairman, Industrial       Judge, Nalgonda       I addl. District         19)       8. S. Jagjeevan Kumar,       Chairman, Industrial       Judge, LaNagar,       Ragareddy       Vadal. District		•		-	
Judge, Khamman.       Rengareddy District.         Sri Syed Lateef Ur-Rahman, shall also take charge of the post of VIII Addl. District Judge, L.B.Nagar, Rangareddy District from Chairman, LRAT-cum-II Addl. District for Cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District Judge, Khamman.       IX Addl. Chief Judge, Prl. District Judge, City Civil Court, Hyderabad.         17)       Smt. 6. Radha Rani, I Addl. District Judge, Khamman.       Judge, Family Court- cum-VII Addl. District Judge, City Civil Court, Sc and STs (POA), Act, 1989-cum-VII Addl. District Judge, City Civil Court, Secunderabad.       Special Judge for trial of cases under Scs and Stagaready ender Sc and Stagaready.         18)       6. Kanaka Sundar, Special Judge, for trial of cases under SCs and STs (POA), Act, 1989-cum-Addl. District Judge, Cum-VI Addl. District Judge, Cum-VI Addl. District Judge, Rangaready ender			Rangareday District.	Nriamniani.	
<ul> <li>Judge, La Nagar, Rangareddy District from Chairman, LRAT-cum-II Addl. District Judge, La Nagar, Rangareddy District from Chairman, LRAT-cum-II Addl. D.J., Rangareddy.</li> <li>16) M. Venkata Rama Rao, Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District Judge, Khammam.</li> <li>17) Smt. G. Radha Rani, I. Addl. Chief Judge, City Civil Court, Addl. District Judge, Khammam.</li> <li>17) Smt. G. Radha Rani, I. Addl. Chief Judge, City Civil Court, Secial Judge for Trial of cases under Scs and STs (POA), Act, 1989-cum-V Addl. Chief Judge, City Civil Court, Secunderabad.</li> <li>18) G. Kanaka Sundar, Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-V Addl. District Judge, Sangareddy including the post of Pri. District Judge, Sangareddy including the post of Pri. District Judge, City Givil Court, Secunderabad.</li> <li>18) G. Kanaka Sundar, Stage, Khammam. STs (POA), Act, 1989-cum-V Addl. District Judge, Khammam.</li> <li>19 B. S. Jagjeevan Kumar, I. Judge, Family Court- Streige, City Givil, Court, Sangareddy City Civil, Court, City Civil, Court, Sangareddy City Civil, Court, City Civil, Court, City Civil, Court, Nizamabad</li> <li>19) B. Kangareddy District Judge, Ramily Court, Nizamabad, Nizamabad.</li> <li>20) P. Uday Kumar, I. Addl. District Judge, Family Court, Nizamabad.</li> <li>20) P. Uday Kumar, I. Addl. District Judge, Family Court, Nizamabad.</li> <li>21) K. Kavindra Singh, Judge, Family Court, Nizamabad.</li> <li>22) Smt. Ch. Santha Kumari, Judge, Family Court, Nizamabad.</li> <li>22) Smt. Ch. Santha Kumari, Judge, Family Court, Nizamabad.</li> <li>23) I. Krishnaiah, Cuert, City Civil Court, Rangareddy District.</li> <li>23) I. Krishnaiah, Cue</li></ul>					2
Judge, L.B.Nagar, Rangareddy District from Chairman, LRAT-cum-II Addl. D.J., Rangareddy.         16)       M. Venkata Rama Rao, Special Judge for trial of cases under SCs and STS (POA), Act, 1989- cum-VII Addl. District Judge, Khammam.       IX Addl. Chief Judge, City Civil Court, Judge, Kammam.       Prl. District Judge, City Civil Court, Hyderabad.         17)       Smt. G. Radha Rani, I Addl. District Judge, Kammam.       Judge, Family Court- cum-Addl. Chief Judge, City Civil Court, Secunderabad.       Special Judge for trial of cases under Sc and STS (POA), Act, 1989-cum-V Addl. District Judge, Sangareddy including the post of Prl. District Judge, Nalgonda.       I Addl. Chief Judge, City Civil Court, Secunderabad.         18)       G. Kanaka Sundar, STS (POA), Act, 1989- cum-Addl. District Judge, Nalgonda       Judge, Family Court- cum-VI Addl. District Judge, Khammam.       Judge, Ramiyar Court- cum-VI Addl. District Judge, Khammam.       Judge, Family Court- cum-VI Addl. District Judge, Rangareddy Officer, Labour Court, Nizamabad       Prl. District Judge, Family Court, Nizamabad       Judge, Family Court, Nizamabad         10)       P. Uday Kumar, I V Addl. District Judge, Rangareddy District       I Addl. District Judge, Rangareddy       Judge, Family Court, Nizamabad.       III Addl. District Judge, Family Court, Nizamabad.       II Addl. District Judge, Family Court, Nizamabad.       III Addl. District Judge, Family Court, Nizamabad.       III Addl. District Judge, Family Court, Nizamabad.         20)       P. Uday Kumar, I V Addl. District Judge, Family Court, Nizamabad.       I Addl. District Judge, Family Court, Nizamabad.       III Add		Judge, Khammam.	1.11.1		
Rangareddy.       IX Addl. Chief Judge,       Prl. District       XI Addl. Chief         16)       M. Venkata Rama Rao,       IX Addl. Chief Judge,       Judge,       Judge,       IJudge,       City Civil         16)       M. Venkata Rama Rao,       IX Addl. Chief Judge,       Judge,       IJudge,       IJudge,       City Civil         17)       Smt. G. Radha Rani,       Judge, Family Court-       Special Judge for trial of cases under       Sca and STs (POA),       Addl. Chief         17)       Smt. G. Radha Rani,       Judge, Family Court-       Special Judge for trial of cases under       Sca and STs (POA),       City Civil Court,       Act, 1989-curv       Addl. District       Judge, City Civil Court,       Secunderabad.         18)       G. Kanaka Sundar,       Judge, Family Court-       I Addl. District       Judge, Khammam.       Judge, Nalgonda.       Judge, Khammam.       Judge, Rangreddy         18)       G. Kanaka Sundar,       Judge, Family Court-       I Addl. District       Judge, Khammam.       Judge, Khammam.       Judge, Khammam.         19)       B.S. Jagjeevan Kumar,       Chairman, Industrial       Judge, Family Court,       Nizamabad       Varangal.         20)       P. Uday Kumar,       Judge, Family Court,       Nizamabad.       Strict, Judge, Family Court,       Nizamabad.       Sudge,		Sri Syed Lateet Ur-Rahn	nan, shall also take charge	e of the post of v.	TT Addl DT
<ul> <li>Aby Perial Judge for trial of cases under SCs and STs (POA), Act, 1989- cum-VIT Addl. District Judge, Khammam.</li> <li>177) Smt. G. Radha Rani, I Addl. District Judge, Medak at Sangareddy.</li> <li>188) G. Kanaka Sundar, Special Judge for trial of cases under SCs and STs (POA), Act, 1989- cum-VII Addl. District Judge, Family Court- Secunderabad.</li> <li>198) G. Kanaka Sundar, Special Judge for trial of cases under SCs and STs (POA), Act, 1989- cum-Addl. District Judge, Khammam.</li> <li>199) B.S. Jagjeevan Kunar, I Addl. District Judge, Nalgonda</li> <li>19) P. Uday Kumar, I Addl. District Judge, Rangareddy District</li> <li>20) P. Uday Kumar, I V Addl. District Judge, Rangareddy District</li> <li>20) P. Uday Kumar, I V Addl. District Judge, Rangareddy District</li> <li>21) K.Ravindra Singh, Judge, L.B. Nagar, Rangareddy District.</li> <li>22) Smt. Ch. Santha Kumari, Judge, L.B. Nagar, Rangareddy District.</li> <li>23) I. Krishnaidh, Tude E Emily Court- Nizamabad.</li> <li>24) S. Ch. Santha Kumari, Judge, City Civil Court, Nizamabad.</li> <li>24) S. Ch. Santha Kumari, Judge, Camily Court- Nizamabad.</li> <li>25) S. Sant, Ch. Santha Kumari, Judge, L.B. Nagar, Rangareddy District.</li> <li>26) S. Santha Kumari, Judge, Camily Court, Nizamabad.</li> <li>26) S. Sant, Ch. Santha Kumari, Judge, L.B. Nagar, Rangareddy District.</li> <li>26) S. Sant, Ch. Santha Kumari, Judge, Lab. Nagar, Rangareddy District.</li> <li>26) S. Santha, Sangareddy District.</li> <li>27) S. Ch. Santha Kumari, Judge, City Civil Court, Nizamabad.</li> <li>28) S. K. Ch. Santha Kumari, Judge, City Civil Court, Nizamabad.</li> <li>29) S. K. Khamaha, Sangareddy District.</li> <li>20) S. K. Khamaha, Sangareddy District.</li> <li>21) K. Kaishnaidh, Turde Femily Court- Nicamabad.</li> <li>23) I. Krishnaidh, Turde Femily Court- Nicamabad.</li> <li>24) S. Kaishnaidh, Turde Femily Court- Nicamabad.</li> <li>24) S. Kaishnaidh, Turde Femily Court- Nicamabad.</li> <li>25) S. Sandar, Sangareddy District.</li> <li>26) S. Sand Sangareddy District.<!--</td--><td></td><td>-</td><td>aready District from C</td><td></td><td></td></li></ul>		-	aready District from C		
of cases under SCs and STs (POA), Act, 1989- cum-VII Addl. District Judge, Khammam.       Hyderabad.       Khammam.       Court, Hyderabad.         17)       Smt. 6. Radha Rani, I Addl. District Judge, Medak at Sangareddy.       Judge, Family Court- City Civil Court, Secunderabad.       Special Judge for Final of cases under Scs and STs (POA), Act, 1989-cum-V Addl. District Judge, Medak at Sangareddy.       I Addl. Chief Judge, City Civil Court, Addl. District Judge, Medak at Sangareddy.         18)       6. Kanaka Sundar, Special Judge for trial of cases under SCs and STs (POA), Act, 1989- cum-Addl. District Judge, Nalgonda       Judge, Family Court- cum-VI Addl. District Judge, Nalgonda.       Prl. District Judge, Nalgonda.       Prl. District Judge, Rammam.         19)       8.S. Jagjeevan Kumar, I Addl. District Judge, Rangareddy District       Chairman, Industrial Tibuan2-cum-Presiding Officer, Labour Court, Nizamabad.       Judge, Family Court, Nizamabad.       Prl. District Judge, Family Court, Nizamabad.         20)       P. Uday Kumar, IV Addl. District Judge, Family Court, Nizamabad.       I Addl. District Judge, Family Court, Nizamabad.       Judge, Family Court, Nizamabad.       Judge, Family Court, Nizamabad.       Judge, Family Court, Nizamabad.         21)       KRavindra Singh, Judge, L.B. Nagar, Rangareddy District.       I Addl. District Judge, City Civil Court, Hyderabad.       Chairman, LRAT- Kangareddy District       XI Addl. District Judge, City Civil Court, Hyderabad.         22)       Smt. Ch. Sontha Kumari, Nizamabad.       Judge, Family Court, Hyderabad.       Spe	16)	M. Venkata Rama Rao,	IX Addl. Chief Judge,	Prl. District	
STS (POA), Act, 1989- cum-VII Addl. District Judge, Khammam.       Judge, Family Court- cum-Addl. Chief Judge, Medak at Sangareddy.       Special Judge for trial of cases under Scs and STS (POA), Act, 1989-cum-V Addl. District Judge, Sangareddy       I Addl. Chief Judge, City Civil Court, Secunderabad.         18)       6. Kanaka Sundar, Special Judge for trial of cases under SCs and STS (POA), Act, 1989- cum-Addl. District Judge, Nalgonda       Judge, Family Court- cum-VI Addl. District Judge, Nalgonda.       Prl. District Judge, Nalgonda.         19)       8.S. Jagjeevan Kumar, I Addl. District Judge, Nalgonda       Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Warangal.       Judge, Family Court, Nizamabad       Prl. District Judge, Family Court, Nizamabad       Prl. District Judge, Family Court, Nizamabad       Prl. District Judge, Family Court, Nizamabad       Judge, Family Court, Nizamabad       Prl. District Judge, Family Court, Nizamabad       Judge, Family Court, Nizamabad       Prl. District Judge, City Civil Court, Nizamabad       Judge, Family Court, Nizamabad       Prl. District Judge, Family Court, Nizamabad       Judge, Family Court, Nizamabad       Prl. District Judge, Family Court, Nizamabad         20)       P. Uday Kumar, I V Addl. District Judge, Rangareddy District       I Addl. District Judge, Family Court, Nizamabad.       Judge, Family Court, Nizamabad.       Judge, Family Court, Nizamabad.       Judge, Family Court, Nizamabad.         21)       K.Ravindra Singh, Judge, L.B. Nagr, Rangareddy District.       I Addl. District Hyderabad.       Special Judge for trial of cases under SCs and		Special Judge for trial	City Civil Court,	Judge,	
cum-VII Addl. District Judge, Khammam.       Judge, Family Court- cum-Addl. Chief Judge, City Civil Court, Secunderabad.       Special Judge for trial of cases under Sec and STs (POA). Act, 1989-cum-V Addl. District Judge, Sangareddy       I Addl. Chief Judge, City Civil Court, Secunderabad.         18)       6. Kanaka Sundar, Special Judge for trial of cases under SCs and STS (POA). Act, 1989- cum-Addl. District Judge, Rangareddy       Judge, Family Court- cum-VI Addl. District Judge, Nalgonda.       Prl. District Judge, Nalgonda.         19)       8. S. Jagjeevan Kumar, I Addl. District Judge, Rangareddy       Chairman, Industrial Officer, Labour Court, Nizamabad       Judge, Family Court- Warangal.       Judge, Family Court, Nizamabad       Prl. District Judge, Family Court, Nizamabad       Prl. District Judge, Family Court, Nizamabad         20)       P. Uday Kumar, I Addl. District Judge, Rangareddy District       I Addl. District Judge, Family Court, Nizamabad.       Judge, Family Court, Nizamabad.       Judge, Family Court, Nizamabad.       Judge, Family Court, Nizamabad.         21)       K.Ravindra Singh, Judge, L.B. Nagar, Rangareddy District.       I Addl. District Judge, City Civil Court, Nizamabad.       Special Judge for trial City Civil Court, Nizamabad.       XI Addl. Chief Judge, City Civil Court, Nizamabad.         22)       Smt. Ch. Santha Kumari, Nizamabad.       Judge, Family Court, Nizamabad.       Special Judge for trial of cases under SCs and City Civil Court Hyderabad.       Special Judge for trial Special Judge for trial of cases under SCs and Special Judge for trial       XI Addl. District Judge,		of cases under SCs and	Hyderabad.	Khammam.	
Judge, Khammam.       Judge, Family Court- cum-Addl. Chief Judge, Medak at Sangareddy.       Judge, Family Court- cum-Addl. Chief Judge, City Civil Court, Secunderabad.       Special Judge for trial of cases under Scs and STs (POA), Act, 1989-cum-V Addl. District Judge, Sangareddy       I Addl. Chief Judge, City Civil Court, Act, 1989-cum-V Addl. District Judge, Sangareddy         18)       6. Kanaka Sundar, Special Judge for trial of cases under SCs and STs (POA), Act, 1989- cum-Addl. District Judge, Nalgonda       Judge, Family Court- cum-VI Addl. District Judge, Nalgonda.       Prl. District Judge, Nalgonda.         19)       8.S. Jagjeevan Kumar, I Addl. District Judge, Nalgonda       Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Nizamabad       Judge, Family Court, Nizamabad.       Prl. District Judge, Cart, Nizamabad.         20)       P. Uday Kumar, IV Addl. District Judge, Rangareddy District       I Addl. District Nizamabad.       Judge, Family Court, Nizamabad.       Judge, Family Court, Nizamabad.       Judge, Family Court, Nizamabad.       Judge, Family Court, Nizamabad.         20)       P. Uday Kumar, IV Addl. District Judge, Rangareddy District       I Addl. District Judge, Nizamabad.       Judge, Family Court, Nizamabad.       Secual Judge, Family Court, Nizamabad.       Secual Judge, City Civil Court, Nizamabad.       Judge, City Civil Court, Nizamabad.         22)       Smt. Ch. Santha Kumari, VIII Addl. District, Judge, L.B. Nagar, Rangareddy District.       Judge, Family Court, City Civil Court, Hyderabad.       Chairman, LRAT- cum-II Addl. District Judge, Nagereddy District.		STs (POA), Act, 1989-			Hyderabad.
<ul> <li>17) Smt. 6. Radha Rani, I. Addl. District Judge, Medak at Sangareddy.</li> <li>18) G. Kanaka Sundar, Special Judge for trial of cases under SCs and STS (POA), Act, 1989-curret Judge, Sangareddy</li> <li>18) G. Kanaka Sundar, Special Judge for trial of cases under SCs and STS (POA), Act, 1989-curret Judge, Sangareddy</li> <li>18) G. Kanaka Sundar, Special Judge for trial of cases under SCs and STS (POA), Act, 1989-curret Judge, Nalgonda.</li> <li>19) B.S. Jagjeevan Kumar, I. Addl. District Judge, Nalgonda</li> <li>19) B.S. Jagjeevan Kumar, I. Addl. District Judge, Rangareddy</li> <li>19) B.S. Jagjeevan Kumar, I. Addl. District Judge, Rangareddy</li> <li>10) P. Uday Kumar, I. V. Addl. District Judge, Rangareddy</li> <li>20) P. Uday Kumar, I.V. Addl. District Judge, Rangareddy</li> <li>21) K. Ravindra Singh, Judge, Family Court, Nizamabad.</li> <li>22) Smt. Ch. Santha Kumari, Judge, L.B. Nagar, Rangareddy District.</li> <li>23) I. Krishnaiah, Tudge Founit/ Court, Nizamabad,</li> <li>23) I. Krishnaiah, Tudge Founit/ Court, Nizamabad,</li> <li>24) Smt. Ch. Santha Kumari, Judge, Caurt, Nizamabad.</li> <li>23) I. Krishnaiah, Tudge Founit/ Court, Nizamabad,</li> <li>24) Special Judge for trial of cases under Siger, Sangareddy District.</li> <li>24) Smt. Ch. Santha Kumari, Rangareddy District.</li> <li>25) Smt. Ch. Santha Kumari, Special Judge, Family Court, Rangareddy District.</li> <li>26) Smt. Ch. Santha Kumari, Rangareddy District.</li> <li>27) Smt. Ch. Santha Kumari, Special Judge for trial of cases under Scand Tudge Formily Court, Rangareddy District.</li> <li>26) Special Judge for trial of cases under Scand Tudge Formily Court, Nizamabad.</li> <li>27) Smt. Ch. Santha Kumari, Special Judge for trial of cases under Scand Tudge Formily Court, Nizamabad.</li> <li>28) Special Judge for trial of cases under Scand Tudge for trial of cases under Scand Tudge Kallanda,</li> <li>29) Smt. Ch. Santha Kumari, Special Judge for trial of cases under Scanda.</li> <li>20) Smt. Ch. Santha Kumari, Special Judge for trial Tu</li></ul>		cum-VII Addl. District			
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<ul> <li>22) Smt. Ch. Santha Kumari, VIII Addl. District Judge, L.B. Nagar, Rangareddy District.</li> <li>23) I. Krishnaiah, Judge, Eamily Court- Chairman, LRAT- City Civil Court, Hyderabad.</li> <li>23) I. Krishnaiah, Tudge, Eamily Court- City Civil Judge, City Civil City Civil Court, Hyderabad.</li> <li>23) I. Krishnaiah, Tudge, Eamily Court- Court, Hyderabad.</li> <li>24) Special Judge for trial Court, Hyderabad.</li> <li>25) Smt. Ch. Santha Kumari, Judge, City Civil Court, Hyderabad.</li> <li>26) Special Judge for trial Court, Hyderabad.</li> <li>27) Smt. Ch. Santha Kumari, City Civil Court, Hyderabad.</li> <li>28) Special Judge for trial Court, Hyderabad.</li> <li>29) Smt. Ch. Santha Kumari, City Civil Court, Hyderabad.</li> <li>20) Special Judge for trial Court, Hyderabad.</li> <li>21) Special Judge for trial Court, Hyderabad.</li> <li>22) Smt. Ch. Santha Kumari, Special Judge for trial Court, Hyderabad.</li> <li>23) Special Judge for trial Court, Hyderabad.</li> <li>24) Special Judge for trial Court, Hyderabad.</li> <li>25) Special Judge for trial Court, Hyderabad.</li> <li>26) Special Judge for trial Court, Hyderabad.</li> <li>27) Special Judge for trial Court, Hyderabad.</li> <li>28) Special Judge for trial Court, Hyderabad.</li> <li>29) Special Judge for trial Court, Hyderabad.</li> <li>20) Special Judge for trial Court, Hyderabad.</li> <li>21) Special Judge for trial Court, Hyderabad.</li> <li>22) Special Judge for trial Court, Hyderabad.</li> <li>23) Special Judge for trial Court, Hyderabad.</li> <li>23) Special Special Judge for trial Court, Hyderabad.</li> <li>24) Special Special Judge for trial Court, Hyderabad.</li> <li>23) Special Special Special Special Judge for trial Court, Hyderabad.</li> <li>23) Special Spe</li></ul>		Nizamabad.			
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23) I. Krishnaiah, Special Judge for trial Special Judge for I Addl. District Judge Family Court- of cases under SCs and trial of cases under Judge, Nalgonda.					
Tudge Family Court- of cases under SCs and trial of cases under Judge, Nalgonda.	23)	I. Krishnaiah	Special Judae for trial	Special Judge for	I Addl. District
				trial of cases under	
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24)	P. Subrahamanya Kumar, I Addl. District Judge, Anantapur	II Addl. District Judge, Proddatur, Kadapa District	Shall handover charge of his post and Prl. District Judge, Anantapur to Smt. C.Sumalatha.	I Addl. District Judge, Kadapa.
25)	H.Chandra Sekhar, Judge, Family Court- cum-V Addl. District Judge, Tirupati.	II Addl. District Judge, Parvathipuram, Vizianagaram District.	X Addl. District Judge, Tirupati	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-Addl. District Judge, Vizianagaram
26)	Smt. K. Syamala Devi, I Addl. District Judge, Rajahmundry.	I Addl. District Judge, Nellore	Prl. District Judge, Rajahmundry	Prl. District Judge, Nellore
27)	U. Satya Rao, Judge, Family Court- cum-IV Addl. District Judge, Vijayawada.	II Addl. District Judge, Visakhapatnam.	Chairman, Co-Operative Tribunal, Vijayawada	IV Addl. District Judge, Visakhapatnam.
28)	Smt. V.B. Nirmala Geethamba, Judge, Mahila Court- cum-V Addl. District Judge, Vijayawada	Judge, Family Court- cum-IV Addl. District Judge, Vijayawada.		Chairman, Co-Operative Tribunal, Vijayawada After expiry of her leave
29)	C.B. Satyanarayana, XIV Addl. District Judge, Vijayawada.	Judge, Family Court- cum-VII Addl. District Judge, Eluru	VII Addl. District Judge, Vijayawada	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-Addl. District Judge, Eluru.
30)	Y.V.S.B.G. Pardha Saradhi, XII Addl. District Judge, Vijayawada.	IX Addl. District Judge, Kovvur, West Godavari District.	VIII Addl. District Judge, Vijayawada.	Chairman, LRAT- cum-II Addl. District Judge, Eluru.
31)	G.V. Subrahmanyam, II Addl. District Judge, Adoni, Kunrool District.	I Addl. District Judge, Machilipatnam.	Judge, Family Court, Kurnool	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-Addl. District Judge, Machilipatnam.
32)	Smt. P.V. Jyothirmai, Special Judge for trial of cases under SCs and STs (POA), Act, 1989- cum-VIAddl. District Judge, Kurnool	Prl. Special Judge for CBI Cases, Visakhapatnam.	Judge, Family Court, Kurnool	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-Addl. District Judge, Visakhapatnam and also post of I Addl. Special Judge for CBI Cases,

33)	A. Jagadeesh Chandra Rao,	I Addl. District Judge, Chittoor.	Prl. District Judge, Nellore	II Addl. District Judge,
	I Addl. District Judge, Nellore			Madanapalle.
34)	V. Venkateswar Rao, Special Judge for trial of cases under SCs and STs (POA), Act, 1989- cum-IV Addl. District Judge, Srikakulam	Special Judge for trial of cases under SCs and STs (POA), Act, 1989- cum-IV Addl. District Judge, Vizianagaram.	I Addl. District Judge, Srikakulam.	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-IV Addl. District Judge, Vizianagaram.
35)	Sri K.V.Ramanaji Rao, Special Judge for trial of cases under SCs and STs (POA), Act, 1989- cum-IV Addl. District Judge, Vizianagaram.	I Addl. District Judge, Vizianagaram.		will regularly assume charge as I Addl. D.J., Vizianagaram which post he is holding full Addl. Charge.
36)	G. Gopichand, II Addl. District Judge, Visakhpatnam.	I Addl. District Judge, Guntur.	IV Addl. District Judge, Visakhapatnam.	Court-cum-XII Addl. District Judge, Guntur.
37)	A.V. Ravindra Babu, III Addl. District Judge-cum-Special Judge for SPE and ACB Cases, Visakhapatnam.	I Addl. District Judge, Rajahmundry.	XII Addl. District Judge, Viskhapatnam.	Prl. District Judge, Rajahmundry.
38)	V. Venkata Seshu Babu, Judge, Addl. Family Court, Visakhapatnam.	Special Judge for trial of cases under SCs and STs (POA), Act, 1989- cum-VI Addl. District Judge, Kurnool.	Court, Visakhapatnam.	Judge, Family Court, Kurnool.
39)	Smt. G.Anupama Chakravarthi, Prl. Special Judge for CBI Cases, Visakhapatnam.	Judge, Mahila Court- cum-V Addl. District Judge, Vijayawada		Court-cum-V Addl. District Judge, Vijavawada
40)	N. Ananada Rao, II Addl. Special Judge for CBI Cases, Visakhapatnam	II Addl. District Judge, Adoni, Kurnool District.	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-Addl. District Judge, Visakhapatnam including the post of I Addl. Special Judge for CBI Cases, Visakhapatnam	Court, Kurnool
41)	R. Niranjan,	Metropolitan Sessions		Special Judge

	r		T Add Nintal	Special Judge
	N. Raj Kumar, Special Judge for trial of cases under SCs and STs (POA), Act, 1989- cum-V Addl. District Judge, Adilabad.	VIII Addl. District Judge, Medak	I Addl. District Judge, Adilabad.	for trial of cases under SCs and STs (POA), Act, 1989-cum-Addl. District Judge, Sangareddy.
43)	G. Venkata Krishnam Raju, Judge, Family Court- cum-Addl. District Judge, Karimnagar	V Addl. Metropolitan Sessions Judge, Hyderabad.	I Addl. District Judge, Karimnagar.	Special Judge for trial of cases under Essential Commodities Act-cum-III Addl. M.S.J., Hyderabad.
44)	D. Shaam Mohan Rao, II Addl. District Judge, Jagtial, Karimnagar District.	Addl. Chief Judge, City Small Causes Court, Hyderabad.	I Addl. District Judge, Karimnagar.	Chief Judge, City Small Causes Court, Hyderabad.
45)	G. Sardar Mohan Rao, V Addl. District Judge, Kothagudem.	Addl. Metropolitan Sessions Judge for trial of Jubilee Hills Car Bomb Blast Case- cum-Addl. Family Court, Hyderabad-cum-XXIII Addl. Chief Judge, City Civil Court, Hyderabad.	Judge, Khammam.	Addl. Sessions Judge for trial of Communal Offences-cum- VII Addl. M.S.J., Hyderabad.
46)	P.V. Ramana Rayalu, Judge, Family Court- cum-VII Addl. District Judge, Medak at Sangareddy.	Chairman, Industrial Tribunal-I, Hyderabad.	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-Addl. District Judge, Sangareddy.	Labour Court-II, Hyderabad including Chairman, Industrial
47)	M. Santha Raju, Addl. District Judge, Miryalaguda.	Judge, Family Court- cum-VII Addl. District Judge, Medak at Sangareddy.	Judge, Nalgonda.	
48)	Nimma Narayana, V Addl. District Judge, Bhongir, Nalgonda District	Judge, Addl. Family Court, City Civil Court Hyderabad.		. Judge, City Civil , Court, Hyderabad.
49)	T. Venkateshwara Reddy,	XVI Addl. Distric Judge, Malkajgiri	t I Addl. Distric Judge, Nizemebed	t III Addl. District Judge, I R Nagar

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50)	Smt. C. Sumalatha, Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Anantapur	I Addl. District Judge, Anantapur.	Addl. charge of the post of Chairman, Industrial Tribunal- cum-Presiding Officer, Labour Court, Anantapur, until further orders.	regular post shall also take charge of the post of Prl. District Judge, Anantapur
51)	M. Srikantha Chary, VIII Addl. District Judge, Chittoor	XIV Addl. District Judge, Vijayawada.	II Addl. District Judge, Madanapalle.	VII Addl. District Judge, Vijayawada
52)	C. Lakshmi Narayana, II Addl. District Judge, Amalapauram, East Godavari District.	Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Guntur.	VI Addl. District Judge, Kakinada.	Prl. District Judge, Guntur.
53)	Ch. Balagangadhara Tilak Roy, V Addl. District Judge, Rajahmundry.	Judge, Addl. Family Court, Visakhapatnam.	Judge, Family Court-cum-IX Addl. District Judge, Rajahmundry.	Judge, Family Court, Visakhapatnam.
54)	A. Varaprasada Rao, Special Judge for trial of cases under SCs and STs (POA), Act, 1989- cum-X Addl. District Judge, Rajahmundry, East Godavari District.	Judge, Mahila Court- cum-VI Addl. District Judge, Visakhapatnam.	Judge, Family Court-cum-IX Addl. District Judge, Rajahmundry.	XII Addl. District Judge, Viskhapatnam.
55)	B. Syam Sunder, XIII Addl. District Judge, Narsaraopet	Judge, Family Court- cum-V Addl. District Judge, Tirupati.		
56)	N. Raja Prasada Baba, X Addl. District Judge, Gurazala.	XI Addl. District Judge, Gudiwada, Krishna District		Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-X Addl. District Judge, Machilipatnam.
57)	N. Malyadri, Judge, Family Court- cum-III Addl. District Judge, Srikakulam.	Special Judge for tria of cases under SCs and STs (POA), Act, 1989- cum-X Addl. District Judge, Rajahmundry.	Judge, - Srikakulam.	Judge, Family Court-cum-IX Addl. District Judge, Rajahmundry.
58)	) P.V. Rambabu, Chairman, Co-operative Tribunal, Visakhapatnam.	III Addl. District Judge, Tirupati.	t Chairman, Sales Tax Appellate Tribunal (Addl Bench), Visakhapatnam	Judge, Tirupati.

60)	Smt. G. Sunitha, IV Addl. District Judge, Tanuku.	II Addl. Special Judge for CBI Cases, Visakhapatnam.	III Addl. District Judge, Bhimavaram.	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-Addl. District Judge, Visakhapatnam.
61)	Smt. S. Praveena, Registrar, Andhra Pradesh, State Consumer Disputes Redressal Commission, Hyderabad.	Special Judge for Economic Offences- cum-VIII Addl. Metropolitan Sessions Judge, Hyderabad.		Addl. Sessions Judge for trial of Communal Offences-cum- VII Addl. M.S.J., Hyderabad.

The officers mentioned in Column Number 4 will be in full Addl. charge of the post(s) mentioned in Column Number 2, until further orders.

- NOTE: 1. The officers, who are availing 1<sup>st</sup> half of the summer vacation, shall avail the same and join at the new station. The officers, who are availing 2<sup>nd</sup> half of the summer vacation, shall join at the new station immediately without availing any joining time and then avail vacation.
  - 2. All the officers under orders of transfer are directed to pronounce the judgments/orders which were already reserved and join at their new stations.
  - 3. All the officers who were transfer shall fill up Part-I and Part-II of Annual Confidential Reports to till their relieve and handover the same to the concerned Prl. District Judges.
  - 4. In case the officers from whom they have to take charge or to whom they have to handover charge are on leave or absent for any other reason, the concerned officers will seek instructions from the concerned Unit Heads who in turn will make alternative arrangements, intimating the same to the High Court.
  - 5. The Officers, viz., Sarvasri N.Raj Kumar, G.Venkata Krishnam Raju, Sri D.Sham Mohan Rao, G.Sardar Mohan Rao, P.V.Ramana Rayalu, M.Santha Raju, Nimma Narayana, T.Venkateswara Reddy, M.Srikantha Chary, Ch.Balagangadhara Rao, A.Varaprasada Rao, B.Shyam Sunder, Sri N.Rajaprasada Baba, N.Malyadri, P.V.Rambabu, K.Chidananda and smt. G.Sunitha, are not entitled to draw transfer grant/disturbance allowance, transfer T.A. and other consequential benefits since the officers are transferred to the present stations at their request.
  - 6. The Order placed in <u>the High Court's Web Site http://hc.tap.nic.in</u> and the downloaded copy from the web site is valid for relieving and joining duty.

S. Jagenneham REGISTRAR (VIGILANCE)

То

- 1. The officers concerned.
- 2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
- 3. The Personal Secretaries to the Registrars, and District Judge (Enquiries),

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- 4. The Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's Website)
- 5. The Secretary to Government, Law (L.A & J SC.F) Department, Government of Telangana, Hyderabad.
- The Secretary to Government, Law (L.A & J SC.F), Department, Government of Andhra Pradesh, Hyderabad.
- 7. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
- 8. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
- 9. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
- 10. The Chief Judge, City Small Causes Court, Hyderabad
- 11. The Chief Judge, City Small Causes Court, Hyderabad
- 12. THE PRL. DISTRICT JUDGES:

Adilabad, Anantapur, Chittoor, ast Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

# 13. THE I ADDL. DISTRICT JUDGES:

Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

- 14. The Metropolitan Sessions Judge, Hyderabad, Visakhapatnam and Vijayawada
- 15. The Pay and Accounts Officer, Hyderabad.

# 16. THE DISTRICT TREASURY OFFICERS:

Adilabad, Anantapur, Chittoor, Kakinada, Guntur, Kadapa, Karimnagar, Khammam, Machilipatnam, Kurnool, Mahabubnagar, Sangareddy, Nalgonda, Nellore, Nizamabad, Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and Eluru.

- The Section Officers:- (a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d)
   E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i)
   Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh,
   Hyderabad
- 18. THE EDITORS:
  - 1. THE HINDU, HYDERABAD.
  - 2. THE DECCAN CHRONICLE, SECUNDERABAD
  - 3. THE NEW INDIAN EXPRESS, HYDERABAD
  - 4. THE EENADU, HYDERABAD
  - 5. THE VAARTHA, HYDERABAD.
  - 6. THE ANDHRA JYOTHI. HYDERABAD.
  - 7. THE SIASAT, HYDERABAD
  - O THE TANIATUA NATIV 20-125 4th Street Sarada Nagar Colony,